NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/537/ (IB)/2017

NAME OF THE PETITIONER(S)

: RIO GLASS SOLAR SA

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.R. Raghunalhan Rohan Rajasekaran Preettii. S. Arasm

Coursel for Petitioner

Treat

2. P. H. Arvindh Pandiau Counsel for Regiondent Sr. Adv. Vishou Mohan

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time for filing counter. At request, time is enlarged. Counsel for the Respondent is directed to file counter by providing a copy to other side. Post the matter for arguments. Put up on 10.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)